

### Heart Diseases

140. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether serious heart diseases are curable in the country;
- (b) if so, the names of the hospitals where such diseases are treated successfully;
- (c) whether the Government propose to establish new hospitals for treatment of heart diseases in the country in the near future; and
- (d) if so, location thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) Yes, Sir.

(b) There are hospitals all over India, both in the Public and Private Sector where such diseases are treated successfully. In Delhi these diseases are treated at All India Institute of Medical Sciences, Safdarjung Hospital, R.M.L. Hospital and G.B.Pant Hospital.

(c) and (d) . No such proposal is under consideration, at present.

### Waste Management

141. SHRI SRIKANTA JENA :  
SHRIMATI GIRIJA DEVI :  
SHRI RAJESH KUMAR :  
SHRIMATI SHEELA GAUTAM :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether the attention of the Government has been drawn to the violation of the rules on bio-medical waste management framed by the Ministry of Environment & Forests by the Delhi hospitals; and
- (b) if so, the steps taken by the Government to ensure adherence of the rules by the Delhi hospitals ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) Ministry of Environment and Forests have notified draft Bio-Medical Waste (Management and Handling) Rules, 1995 under the Environment (Protection) Act, 1986 on 25.4.1995 for eliciting opinion/objections of the public and concerned agencies likely to be affected.

(b) As these rules have been notified only as Draft Rules, the question of adherence thereto does not arise at present.

[Translation]

### CGHS Dispensaries Timings

142. DR. LAL BAHADUR RAWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether the Government have conducted any survey to open C.G.H.S. dispensaries in the morning as well as in evening as per practice prevalent earlier;

(b) whether the C.G.H.S. beneficiaries have submitted any memorandum for providing the aforesaid facility at both the times in the day which is very much beneficial and convenient to them;

(c) if so, the reaction of the Government thereto; and

(d) the time by which the desired facility of opening C.G.H.S. dispensaries in the morning as well as in evening is likely to be introduced ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) No, Sir.

(b) to (d) . In the recent past, no such memorandum has been received from the CGHS beneficiaries. There is a proposal to introduce double shift in some CGHS dispensaries but the proposal is still in the initial stage.

[English]

### National Programme on Sanitation and Environmental Hygiene

143. SHRI R. SURENDER REDDY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether his Ministry in consultation and coordination with the experts from the Ministries of Urban Affairs and Employment and Health and Family Welfare and several other specialised agencies have mooted a proposal to launch a National Programme on Sanitation and Environmental Hygiene;

(b) if so, the salient features and the objectives of the aforesaid programme;

(c) the funds required for the Programme and the modes of financing the same;

(d) whether the target has been set within some time frame;

(e) if so, the details thereof;

(f) whether the Union Government propose to consult and seek cooperation and coordination of the State Government in implementation of the Programme as well as on sharing the expenditure involved therein; and

(g) if so, the details thereof

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) :

(a) The Government constituted a group on January 11, 1995 to formulate a National Programme on Sanitation and Environmental Hygiene on the lines of a Technology Mission.

(b) The objectives of the National Programme on Sanitation and Environmental Hygiene are Promotion of environmental health and sanitation facilities to rural and urban population.

The salient features of the programme include, Urban Low Cost Sanitation, Urban Waste Water Management, Urban Solid Waste Management, Rural Environmental Sanitation, Strengthening of Health Surveillance & Support Services, and Industrial Waste Management and Air Pollution Control.

(c) to (e) . The Group submitted its recommendations on July 31, 1995 and indicated a projected fund requirement upto year 2025, for Rs 215,800 crore. The Projected fund requirement for first five years (Phase I) is Rs. 46, 177 crore which includes a Central assistance of Rs. 13029 crore, a State share of Rs. 12495 crore, beneficiary contribution of Rs. 6018 crore, and institutional financing of Rs. 14575 crore.

(f) and (g) . Appropriate action would need to be taken based on the final decision of the Government on implementation of the programme.

#### CGHS Dispensary

144. SHRI PARAS RAM BHARDWAJ :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is no Government Hospital or CGHS dispensary near the Sansad Vihar, Parijat Apartment and other colonies in which the retired/serving Government employees are living;

(b) whether the Government would like to give a serious thought to this problem of the retired Government servants who are not in a position to afford private treatment in old age with their meagre pension amounts; and

(c) if so, whether Government propose to open some CGHS dispensary for the employees of this area ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) and (b). The retired/serving Government employees residing in Sansad Vihar, Parijat Apartment and other nearby colonies are covered by CGHS dispensary at Shakurbasti. Moreover, Sanjay Gandhi Memorial Hospital run by the State Govt. of Delhi is also not too far from the said colonies.

(c) There is no such proposal under consideration of the Government for the present.

#### Narmada Dam Project

145. SHRI SHANKERSINH VAGHELA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the details of progress made in implementation of the Narmada Dam Project so far;

(b) the expenditure incurred thereon so far;

(c) whether the Governments of Madhya Pradesh, Maharashtra and Rajasthan have paid their due share to the Government of Gujarat in respect of the Narmada Dam Project;

(d) if so, the details thereof; and if not, the reasons therefor; and

(e) the action taken by the Union Government for the settlement of outstanding dues to the Government of Gujarat ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) A Statement is enclosed.

(b) Upto November, 1995 an expenditure of Rs. 4326.23 crores has been incurred on the project.

(c) and (d) . No, Sir The details of share due from the party shares to Government of Gujarat in respect of Sardar Sarovar Project upto December, 1995 are as under :-

Madhya Pradesh	Rs. 394.28 Crores
Maharashtra	Rs. 62.42 Crores
Rajasthan	Rs. 131.81 Crores
<b>Total</b>	<b>Rs. 588.51 Crores</b>

(e) The issue regarding payment of share costs on Sardar Sarovar Project to the Government of Gujarat by other party States has been discussed in the meetings of Narmada Control Authority and Sardar Sarovar Construction Advisory Committee and the States have been apprised to the need for immediate settlement of outstanding dues to the Government of Gujarat. The issue was also considered by the Review Committee for Narmada Control Authority where the States with dues agreed to decide the issue through bilateral meetings with Gujarat.

#### STATEMENT

*Progress in construction of Sardar Sarovar Project  
Physical progress as on 30.9.1995 :*

S.No.	Component	Excavation	Concreting	Drilling
		%	%	%
1.	Main Dam	92.93	76.85	75.89
2.	River Bed Power House	94.05 (Open) 92.49 (Underground)		
3.	Canal Head Power House	Nearing completion	98.45	
4.	Vadgam Saddle Dam	Work completed		
5.	Narmada Main Canal (0 to 144 km.)	Earthwork  %	Lining  %	Concrete  %
		96.59	90.49	61.08
6.	Branch Canals : Phase-I (0 to 144km)	80.09	60.99	68.90
7.	Distribution System (0 to 144 km.)	60.38	48.36	42.05

#### Sale of Kerosene at Fixed Prices

146. SHRI BHOGENDRA JHA : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether in Madhubani Darbhanga, Sesamari, Samastipur, Seepoul, Saharsa and other districts of Bihar Kerosene is being sold at the legally fixed prices; and

(b) if so, the steps being taken to ensure the same ?